

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 1639-1645 OF 1999

PANIPAT COOP. SUGAR MILLS LTD.&ANR

Appellant (s)

VERSUS

RAM KISHAN & ORS

Respondent(s)

(With office report )

WITH

CONMT.PET.(C) NO. 63 of 2003 in Civil Appeal No. 932/2001 (with office report) and

I.A. Nos. 13-14 in Civil Appeal NOS. 3512-3513 of 1997(for directions)

Date: 14/12/2004 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE A.K. MATHUR

For Parties : Mr. Ashok Mathur, Adv.

for Mr. Vinay Garg,Adv.

(mentioned by)

Proxy counsel for

Ms. Rani Jethmalani,Adv.

Petitioner in person.(NP)

Ms. Niranjana Singh, Adv.(NP)

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Mr. Pravir Choudhary, Adv.(NP)

Mr. K L Janjani, Adv.(NP)

Respondent in-person.(NP)

Mr. Mukesh K Giri, Adv. (NP)

UPON hearing counsel the Court made the following

O R D E R

On prayer made on behalf of the counsel for the appellants, adjourned.

(D.P. WALIA)

COURT MASTER

(RADHA R. BHATIA)

COURT MASTER